

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:484
ANSWERED ON:07.08.2013
EXPANSION OF NCR NO
Sayeed Muhammed Hamdulla A. B.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether boundaries of the National Capital Region (NCR) have been expanded recently;
- (b) if so, the details thereof;
- (c) whether the National Capital Region Planning Board (NCRPB) has sufficient funds and powers to ensure planned development in the region;
- (d) if so, the details thereof; and
- (e) the steps taken by the NCRPB in bringing about uniformity in the physical and social infrastructure in the region?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a) & (b) : National Capital Region Planning Board (NCRPB) in its 33rd meeting held on 01.07.2013 has approved the proposal for inclusion of Bharatpur district of Rajasthan and Bhiwani & Mahendragarh districts of Haryana State in National Capital Region (NCR).

(c) & (d): As per Section 7(e) of the NCRPB Act, 1985, one of the functions of the Board is to arrange for, and oversee, the financing of selected development projects in the National Capital Region through Central and State plan funds and other sources of revenue.

As per Section 22 of the NCRPB Act, 1985, a NCRPB fund has been created which is utilized for the purpose of providing financial assistance for selected infrastructure development projects.

(e): The NCRPB has notified the Regional Plan-2021 for NCR in September, 2005, which provides for development of physical and social infrastructure in the region for balanced development which are to be implemented by the participating States of NCR and the concerned Central Ministries.